

The works are sanctioned on a priority basis every year keeping in view the funds available, targets laid down and the latest trends of traffic. In sanctioning works priority is given to the freight traffic, particularly pertaining to coal, steel and cement industries.

#### ELECTRIFICATION OF RAILWAY LINES

1028. SHRI M. VALIULLA: Will the Minister of RAILWAYS be pleased to state whether Government propose to cut down electrification of certain railway lines due to foreign exchange difficulties; and if so, which are those lines?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Electrification will be processed according to the foreign exchange position from time to time, and nothing has been cut down so far.

#### OPERATION OF DIESEL ENGINES IN COAL-BEARING AREAS

1029. SHRI M. VALIULLA: Will the Minister of RAILWAYS be pleased to state whether any diesel engines are in operation in coal-bearing areas; and if so, how many?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): No.

#### 'PROVED' AREA FOR OPERATING TUBE-WELLS

1030. SHRI M. VALIULLA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) which are the 'proved' areas for operating tube-wells in India; and

(b) on what basis a 'proved' area is determined?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) Areas lying in the Indo-Gangetic

Plain in the States of Punjab, Uttar Pradesh and Bihar and some tracts in the North Gujarat Area of the Bombay State are considered as 'proved' areas for purposes of constructing large-sized tubewells for irrigation.

(b) An area in respect of which the available geophysical and hydrological data, as well as previous experience of groundwater extraction, go to show that adequate supplies of groundwater at economic depths are available is considered as a 'proved' area. An untried area is, however, surveyed first geophysically as well as by drilling exploratory bores. Pumping tests on the bores and observations of groundwater tables, rainfall, run off etc. in the catchment area which provides recharge to the ground water storage, give the required scientific data for deciding whether the area is suitable for installation of tubewells for irrigation. The relevant scientific data in this regard is collected and interpreted by the Geological Survey of India.

#### COMMUNITY PROJECTS IN REORGANISED MYSORE STATE

1031. SHRI M. VALIULLA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) the number of Community Projects that are working in the reorganised Mysore State;

(b) where they are working; and

(c) what is the amount spent so far on each Project?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY):

(a) to (c). A statement indicating the number of Community Projects, places of location and the amount spent on each Project up to 31st March 1957 in the reorganised Mysore State is placed on the Table of the House.

## STATEMENT

Name of Community Project	Expenditure up to 31-3-57
	Rs.
Shiralakoppa . . . . .	60,84,936
South Kanara . . . . .	52,84,000
Coorg . . . . .	17,86,330
Hukkeri-Gokak . . . . .	38,04,501
Thungabhadra . . . . .	24,33,380
Gulberga . . . . .	10,31,206

## PRODUCTION OF SUGAR AT A COMPETITIVE RATE

1032. SHRI M. VALIULLA: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether India is producing sugar at a competitive rate when compared to the production in other countries?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): Comparative data on cost of production of sugar in various countries are not available, as these are not published.

## TRAINING OF SOCIAL EDUCATION ORGANISERS

1033. SHRI M. VALIULLA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) whether any new training centres are proposed to be opened shortly to meet the increasing requirements of trained Social Education Organisers; if so, when they will be opened; and

(b) what will be the strength of those new centres and how many of them will be for women?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY): (a) Yes, Sir. Three. By December, 1957.

(b) 240. There will be no Centre exclusively meant for women. Men and Women Social Education Organisers will be trained together at these Centres.

राज्यों में माल रखने वालों के द्वारा  
अत्यावश्यक वस्तुओं की बिक्री

१०३४. श्री नवाब सिंह चौहान : क्या  
खाद्य तथा कृषि मंत्री यह बनाने का कृपा  
करेंगे कि :

(क) संशोधित अत्यावश्यक वस्तु अधिनियम १९५५ के अनुसार अब तक विभिन्न राज्यों में कितना माल कितने माल रखने वालों के द्वारा बिकवाया गया है; और

(ख) इस कानून की अवहेलना करने वाले कितने व्यक्तियों के विरुद्ध कार्यवाही की गई है ?

## †[SALE OF ESSENTIAL COMMODITIES THROUGH STOCKISTS IN STATES]

1034. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of essential commodities so far sold through the stockists in various States in accordance with the Essential Commodities Act, 1955 as amended, and the number of such stockists; and

(b) the number of persons against whom action has been taken for the violation of the Act?]

खाद्य तथा कृषि मंत्री (श्री ए० पी० जैन) : (क) संशोधित अत्यावश्यक वस्तु अधिनियम की व्यवस्था के अधीन सरकार राज्य सरकार के श्री गंगानगर जिले में चने के स्टोक को अधिग्रहण कर रही है और चावल को आन्ध्र प्रदेश में। अब तक लगभग १६००० टन चना और लगभग ४५०० टन चावल माल रखने वालों से ले लिया गया है।

†[ ] English translation.